

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 647 of 2012-DB

[Arising out of Order-in-Original/Appeal No AHM-CEX-003-COM-010-016-2012 dated 25.04.2012 passed by Commissioner of Central Excise-AHMEDABAD-III]

Commissioner of Central Excise & ST, Ahmedabad-iii Appellant

Custom House, 2nd Floor, Opp. Old Gujarat High
Court, Navrangpura, Ahmedabad, Gujarat-380009

VERSUS

Black Box Limited

E-1/1, Gandhinagar Electronic Estate,
GANDHINAGAR, GUJARAT-382028

.... Respondent

APPEARANCE :

Shri P.P. Jadeja, Consultant for the Appellants- Assesseees
Shri Vijay G Iyengar, Superintendent (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 24.11.2022

DATE OF DECISION: 04.01.2023

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
631 of 2012.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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